

DIVISION BENCH  
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1837(KB)2019  
IA(I.B.C)/1076(KB)2023,  
IA(I.B.C)/525(KB)2023,  
IA(I.B.C)/529(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	UCO BANK VS LIMTEX [INDIA] LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr.Rakhi Purnima Paul,Adv.

] For the RP

Ms.Urmila Chakraborty,Adv.

]For R-1 to 3 in IA 529/2023 & 1076/2023

Mr.Tapas Kr.Das,Adv.

]

Mr.Rites Goel,Adv.

] For Madhu Trade & Investment Co. Pvt.Ltd.

Ms.Tanvi Luhariwala,Adv.

]

**ORDER**

1. Ld.Counsel for the parties present
2. List the matter for consideration on 11/10/2023.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**